

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Friday, 08th March 2024** :

I

The **Hon'ble Shri Justice M.S. Sonak** will not be available for judicial work.

II

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice M.S. Sonak** is allowed before the Court presided over by the **Hon'ble Shri Justice A.G. Gharote** after the Special Division Bench work is over.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 01.03.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)